

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 234**  
**CP-168/2021**  
**IA-82/2023**

**IN THE MATTER OF:**

**Royal Engineering Consultancy Pvt. Ltd. and ... Applicant/Petitioner**  
**(Mrs.Sippy Nagar,Wife of Sri Chandra**  
**Shekhar)**

**Versus**

**Mr. Pawan Kumar Sharma & Ors. ... Respondent**

**Under Section: 241 r/w rule 87A**

**Order delivered on 15.03.2024**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notified to 21.05.2024.

**Sd/-**  
**(COURT FFICER)**